

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 3585
TO BE ANSWERED ON TUESDAY, MARCH 24, 2026/3 CHAITRA, 1948 (SAKA)

DISINVESTMENT TARGETS AND PROCEEDS

**3585. #SHRI BABURAM NISHAD,
SHRI SHAMBHU SHARAN PATEL,
SHRI MITHLESH KUMAR,
SMT. SEEMA DWIVEDI,
SHRI KESRIDEVSINH JHALA,
SHRI NARAYANA KORAGAPPA,
DR. PARMAR JASHVANTSINH SALAMSINH,
SHRI NARHARI AMIN
SMT. DARSHANA SINGH**

Will the Minister of **FINANCE** be pleased to state:

- (a) the details of total disinvestment proceeds during the last five financial years;
- (b) whether Government has achieved the disinvestment targets set in the Union Budget during the said period;
- (c) if so, the details thereof;
- (d) the number of Public Sector Undertaking which have been privatised or in which strategic disinvestment has been completed; and
- (e) whether the disinvestment proceeds are being used for capital expenditure or debt reduction?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) to (c): Revised Estimate and Actual Realisation of disinvestment proceeds for the last five years are given as under:

(Rs. crore)

Year	Revised Estimate (RE)	Actual Realisation
2021-22	78,000	13,534

Year	Revised Estimate (RE)	Actual Realisation
2022-23	50,000	35,294
2023-24	There is no specific target for disinvestment receipts	16,507
2024-25		10,163
2025-26		15,563 (as on 18.03.2026)

Fixing separate disinvestment targets has been discontinued since the Revised Estimate (RE) of FY 2023-24. However, Rs. 30,000 crore, Rs.33,000 crore, Rs.33,837 crore and Rs. 80,000 crore kept under Miscellaneous Capital Receipts for RE 2023-24, RE 2024-25, RE 2025-26 and BE 2026-27 respectively, which includes estimated receipts on account of management of equity investments and public assets through various mechanisms. Disinvestment is an ongoing process, and execution/completion of specific transactions hinges upon market conditions, domestic and global economic outlook, geopolitical factors, investor interest and administrative feasibility.

(d). The following CPSEs have been privatized in the last ten years through transparent, open and competitive bidding process:

S. No	Financial Year	Name of the CPSE /Entity	Name of Acquirer
1	2021-22	Air India and its subsidiary AIXL and AISATS(JV)	M/s Talace Pvt. Ltd.
2	2022-23	Neelachal Ispat Nigam Limited (NINL)	TATA Steel Long Products Ltd.
3	2024-25	Ferro Scrap Nigam Limited (FSNL), a subsidiary of MSTC Ltd.	M/s. Konoike Transport Co. Ltd

(e). The Union Budget treats disinvestment proceeds as a part of capital receipts, and these receipts are used to finance the Government's total expenditure plan, which includes both revenue and capital outlays. Hence, there is no official ratio showing exactly what proportion of disinvestment proceeds went into capital expenditure or debt reduction.
